Appointment of Professors Emeritus In Universities

737. SHRI NRIPAH RANJAN CHOU-DHURY : SHRI PRAMATHA NATH BISI:

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to refer to reply to Unstarred Question 222 given in the Raiya Sabha on the 19th May, 1976 and state the number of Universities which have so far forwarded the names of Professors for selection of Professors Emeritus in the Universities?

THE MINISTER OF EDUCATION SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN) : Several Universities have, in their Acts/ Statutes/Ordinances etc, provision for appointment of Professors Emeritus. The University Grants Commission has issued guidelines for selections of Professors of Eminence. According to the information furnished by the University Grants Commission, 27 universities have so far sent proposals regarding appointment of Professors of Eminence.

Network of irrigation facilities

738. SHRI GUNANAND THAKUR : Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether Government have evolved a try; and

(b) if so, what are Ihe details thereof 1

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE ANE the planned era in 1951, 115 major an $< f'^0$ set up a Standing Committee for this, purpose. medium irrigation schemes were taker up for construction upto March, 1976, ou

of which 32 major and 410 medium schemes have since been completed. Besides these, a number of minor schemes have also been executed. As a result, the irrigation potential, which was 22.6 million ha., in 1951, has increased to about 47.7 million ha., thus moro llian doubling the irrigation facilities.

Complaint against Universities

739. SHRIMATI AMBIKA SONI: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state :

(a) whether it <s a fact that the University Grants Comnuxion has received reports regarding coiruot practices being indulged in certain Universities;

(b) if so, what are the details thereof -r

(c) whether a Committee is proposed to be set up in the malter; and

(d) if so, what will be the composition of proposed Committee ?

MINISTER CF THE EDUCATION. SOCIAL WELFARE AND" CULTURE (PROF. S. NURUL HASAN) : (a) to (d) According to information furnished by the University Gran's Commission, communications containing complaints against improper use of grants sanctioned by the Commission are received by the Commission from time to time. Whenever such complaints are received, the Commission ! ascertains the network of irrigation facilities to face ths |facts through correspondence with the occasional failure of monsoons in the coun University authorities, or by personal visits of Officers of the Commission to the University concerned. In cases where the complaints are of a serious nature, a Committee is sent to ascertain facts and make suggestions. In appropriate cases, payment of grants is withheld by the Commission. This arrangement IRRIGATION (SHRI KEDAR NATE has worked satisfactorily and therefore, the SINGH) : (a) and (b) Since the beginnini of Commission does not consider it necessary to The procedure for payment of grants, namely, submission of periodical progress report on the implementation of schemes, release of grants on the basis of progress o) expenditure, submission of utilisation certificate alongwith audited a statement of accounts by Univeisiiks etc., generally ensure that the grants paid by the Commission are utilised for the purpose for which they are sancl'oned.

Construction of high rise buildings in the New Delhi area

740. SHRI SYED NIZAM-UD-DIN : SHRI GIAN CI 1 AND TOTU : SHRI LEONARD SOLOMAN SARING : SHRI GANESH LAL MALI :

Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether it is a fact that construction of high rise buildings has been permitted in the New Delhi area against the recommendations of the New Delhi Re-Development Advisory Committee;

(b) if so, .what are the reasons therefor ; and

(c) what are the other recommendations of the New Delhi Re-Development Advisory Committee in this regard and what action Government have tpken thereon ?

THE MINISTER OF WORKS AND HOUSING (SHRI K. RAGHURA-MAIAH): (a) No, ST.

(b) Question does not prise.

(c) Besides control on heights the New Delhi Re-Development Advisory Committee in its various reports has also recommended the following development controls in respect of buildings for commercial and other uses :---

(i) Floor Area Ratio (FAR), (ii) Building Coverage. to Questions

(iii) Podium.(iv) Set-backs and envelope control, (v)

Basements, (vi) Power, (vii) Water

Supply.

Before the new building plans are sanctioned, the New Delhi Municipal Committee takes into consideration the above mentioned recommendations of the New Delhi Re-Development Advisory Committee.

Reservation of seats in medical colleges for students from rural area

741. SHRI SYED NIZAM-UD-DIN : SHRI GIAN CHAND TOTU : SHRI LEONARD SOLOMAN SARING : SHRI GANESH LAL MALI:

Will the Minister .rf HEALTH AND FAMILY PLANNING be pleased to state :

(a) whether Government proposed to reserve a certain percentage of seats in medical colleges in the cour.try for students belonging to rural areas;

(b) if so, what steps Government have taken in the matter : and

(c) if the answer to part (a) above be in the negative what rre the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. M. ISHAQUE) : (a) No.

(b) Does not aris.;.

(c) Government of Ir.dia reserve seats for certain categories of ytudents. Students from rural areas do not belong to any of these categories.